Annexure - 4

Name of corporate debtor: Santosh Hospitals Private Limited (Under Liquidation); **Date of commencement of liquidation:** 17.12.2019; **List of stakeholders as on:** 22.10.2026

List of operational creditors (Employees)

Sl. No	Name of Authorised representative, if any	Name of Employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total Amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
NIL													Refer Note-1

Note 1: Mr. Muthukrishnan (erstwhile employee of the Company) submitted his claim on 21.07.2025 and a revised claim on 04.08.2025 (in Form E under Liquidation Regulations), both of which were filed substantially beyond the prescribed last date for submission of claims, namely 16.01.2020. Thus, his claim was rejected as time-barred. The claimant was advised to obtain an order condoning the delay from the Hon'ble NCLT and furnish a copy thereof for any further consideration of the claim. The claimant has assailed the rejection of his claim by filing IA No. 1515 of 2025 in IBA/434/2019 before the Hon'ble NCLT, Chennai. The matter is currently pending before the bench.

For SANTOSH HOSPITALS PRIVATE LIMITED
(Under Liquidation)

Deepa V. Ramani

DEEPA VENKAT RAMANI
LIQUIDATOR
Reg.No.IBBI/IPA-002/IP-N00118/2017-2018/10287